



\$~2 to 9 (SPECIAL BENCH)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

(2)+ **CRL.A. 184/2022**

SHARJEEL IMAM

.....Appellant

Through:

versus

THE STATE OF NCT OF DELHI

.....Respondent

Through: Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr. Harshil Jain, Mr. Saravjeet Singh, Advocates. Mr. P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

(3) **CRL.A. 233/2022 & CRL.M.A. 29808/2023, CRL.M.(BAIL) 620/2022**

MOHD SALEEM KHAN

.....Appellant

Through:

versus

STATE (GOVT. OF NCT OF DELHI)

.....Respondent

Through: Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, Mr.Madhukar Pandey, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr.Umesh Kumar Singh, Mr.Harshil Jain, Mr Saravjeet Singh, Advocates. Mr.P.S. Kushwaha, Addl. CP



(Special Cell), Insp. Anil
Kumar, Insp. Suhaib Ahmad
(Special Cell)

(4) CRL.A. 271/2022

SHIFA UR REHMAN

.....Appellant

Through: Mr.Salman Khurshid, Sr.Adv.
with Mr.Bilal Anwar Kan,
Ms.Anshu Kapoor, Ms.Sidra
Khan, Advs.

versus

**STATE OF NATIONAL CAPITAL TERRITORY PS CRIME
BRANCH BEING INVESTIGATED BY SPECIAL CELL**

.....Respondent

Through: Mr. Tushar Mehta, Solicitor
General with Mr. Amit Prasad,
SPP for State along with
Mr.Dhruv Pande, Mr.Ayodhya
Prasad, Mr. Aarush Bhatia, Ms.
Ruchika Prasad, Mr. Harshil
Jain, Mr. Saravjeet Singh,
Advocates. Mr. P.S. Kushwaha,
Addl. CP (Special Cell), Insp.
Anil Kumar, Insp. Suhaib
Ahmad (Special Cell)

(5) CRL.A. 677/2022

ATHAR KHAN

.....Appellant

Through:
versus

STATE OF NCT OF DELHI

.....Respondent

Through: Mr. Tushar Mehta, Solicitor
General with Mr. Amit Prasad,
Mr.Madhukar Pandey, SPP for
State along with Mr.Dhruv



Pande, Mr.Ayodhya Prasad,
Mr. Aarush Bhatia, Ms.
Ruchika Prasad, Mr.Umesh
Kumar Singh, Mr.Harshil Jain,
Mr Saravjeet Singh, Advocates.
Mr.P.S. Kushwaha, Addl. CP
(Special Cell), Insp. Anil
Kumar, Insp. Suhaib Ahmad
(Special Cell)

(6) CRL.A. 1149/2024
MEERAN HAIDER (THROUGH PAIROKAR)Appellant
Through:

versus

STATE GOVT. OF NCT OF DELHIRespondent
Through: Mr. Tushar Mehta, Solicitor
General with Mr. Amit Prasad,
SPP for State along with
Mr.Dhruv Pande, Mr.Ayodhya
Prasad, Mr. Aarush Bhatia, Ms.
Ruchika Prasad, Mr. Harshil
Jain, Mr. Saravjeet Singh,
Advocates. Mr. P.S. Kushwaha,
Addl. CP (Special Cell), Insp.
Anil Kumar, Insp. Suhaib
Ahmad (Special Cell)

**(7) CRL.A. 210/2022 & CRL.M.A. 12338/2023, CRL.M.A.
13472/2023**
ABDUL KHALID SAIFI @KHALID SAIFIAppellant
Through:

versus

STATERespondent
Through: Mr. Tushar Mehta, Solicitor



General with Mr. Amit Prasad,
SPP for State along with
Mr.Dhruv Pande, Mr.Ayodhya
Prasad, Mr. Aarush Bhatia, Ms.
Ruchika Prasad, Mr. Harshil
Jain, Mr. Saravjeet Singh,
Advocates. Mr. P.S. Kushwaha,
Addl. CP (Special Cell), Insp.
Anil Kumar, Insp. Suhaib
Ahmad (Special Cell)

(8) CRL.A. 211/2022 & CRL.M.A. 13479/2023

GULFISHA FATIMA

.....Appellant

Through: Mr.Sushil Bajaj, Mr.Sarim
Naved, Mr.Harsh Bora,
Ms.Maulshree Pathak,
Mohammed Shahrukh, Advs.

versus

STATE GOVT OF NCT OF DELHI

.....Respondent

Through: Mr. Tushar Mehta, Solicitor
General with Mr. Amit Prasad,
Mr.Madhukar Pandey, SPP for
State along with Mr.Dhruv
Pande, Mr.Ayodhya Prasad,
Mr. Aarush Bhatia, Ms.
Ruchika Prasad, Mr.Umesh
Kumar Singh, Mr.Harshil Jain,
Mr Saravjeet Singh, Advocates.
Mr.P.S. Kushwaha, Addl. CP
(Special Cell), Insp. Anil
Kumar, Insp. Suhaib Ahmad
(Special Cell)

(9) CRL.A. 631/2024

UMAR KHALID

.....Appellant

Through:



versus

STATE (GOVT OF NCT OF DELHI)Respondent

Through: Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, SPP for State along with Mr. Dhruv Pande, Mr. Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr. Harshil Jain, Mr. Saravjeet Singh, Advocates. Mr. P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

HON'BLE MS. JUSTICE SHALINDER KAUR

ORDER

01.07.2025

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We are informed that the learned Solicitor General is not available today.

At request, re-list on 9th July, 2025 at 3.30 p.m.

NAVIN CHAWLA, J

SHALINDER KAUR, J

JULY 1, 2025

RN/VS

Click here to check corrigendum, if any